

S.No.6

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
07-05-2024 AT 10:30 AM**

CP (IB) No. 273/10/HDB/2022
u/s. 10 of IBC, 2016

IN THE MATTER OF:

M/s. Urban Farmart India Private Limited

...Petitioner

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

Orders not pronounced.

Suo-motto re-opened as clarification on claims by Operational Creditor is required.

Heard, on the claims made by the Operational Creditors.

For orders on 10.06.2024.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)